



**Central Administrative Tribunal
Principal Bench, New Delhi**

**MA No. 2109/2020
OA No.4253/2018
MA No. 4803/2018**

Today, this the 2ndday of November, 2020

Through video conferencing

**Hon'ble Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. Gunjan Bhatnagar,
Assistant Director (P) (Adhoc), Group 'A',
Aged about 54 years,
W/o Sh. Rajendra Kumar Bhatnagar,
R/o 206/15, Sec-1, Pushp Vihar, New Delhi,
O/o DDK, Delhi Copernicus Marg,
New Delhi-110001.
2. Ajay Kumar,
Assistant Director (P) (Adhoc), Group 'A',
Aged about 58 years,
S/o Late Sh. Rabindra Nath Ojha,
R/o Flat No.10, Neel Kamal Aptt., DESU Road,
Mehrauli Road, New Delhi-110030,
O/o DD Office, Copernicus Marg,
New Delhi-110001.
3. Mazhar Mahmood,
Assistant Director (P) (Adhoc), Group 'A',
Aged about 59 years,
S/o Sh. Mahmood Zaki,
R/o T-116/1, 2nd Floor, Main Market,
Okhla Village, New Delhi,
O/o Doordarshan CPC, New Delhi-110049.
4. Aparna Gupta,
Assistant Director (P) (Adhoc), Group 'A',
Aged about 58 years,
W/o Sh. Manmohan Gupta,
R/o B-707, M.S. Apartment, K.G. Marg,
New Delhi-110001.



5. Subhash Jain,
Assistant Director (P) (Adhoc), Group 'A',
Aged about 57 years,
S/o Late Sh. Prakash Chand Jain,
R/o C-7/246, SDA, New Delhi-110016
O/o DD News, New Delhi-110001,
Copernicus Marg, New Delhi.
6. Avaneesh Kumar Sonkar,
Assistant Director (P) (Adhoc), Group 'A',
Aged about 58 years,
S/o Late Sh. S.L. Sonkar,
R/o U244-E, Shakar Pur, Delhi,
O/o Doordarshan Archives,
Akashwani Bhawan, Parliament Street,
New Delhi-110001.

...Applicants

(Through Mr. M.K. Bhardwaj, Advocate)

Versus

1. Union of India
Through its Secretary,
Ministry of Information and Broadcasting,
Shastri Bhawan, New Delhi.
2. Prasar Bharati,
Through its Chief Executive Officer,
Prasar Bharati House,
Copernicus Marg, New Delhi-110001.
3. The Director General,
All India Radio
Akashvani Bhawan,
Sansad Marg, New Delhi-110001.
4. The Pay & Accounts Officer (PAO),
Pay & Accounts Office,
All India Radio,
Akashvani Bhawan,
Sansad Marg, New Delhi-110001.

..Respondents

(Through Mr. Rajiv R. Raj for R-1 and Ms. Madhusmita Bora for R-2 to 4, Advocates)

Order (Oral)

Justice L. Narasimha Reddy:



The applicant has filed M.A. No.2109/2020 with a prayer to take up the O.A. No.4253/2018 for disposal. It is stated that the subject matter of this O.A. is the same as the one in O.A. No.1467/2015 and batch. The batch, in turn, was disposed of on 04.03.2020 on the basis of the order passed by the Chandigarh Bench of this Tribunal in O.A. No.1067/2017 decided on 28.11.2019. Learned counsel for respondent submits that this O.A. is similar to the one, which was disposed of on 04.03.2020.

2. Accordingly, the O.A. is disposed of in terms of the order dated 28.11.2019 in O.A. No.1067/2017 on the file of Chandigarh Bench of this Tribunal.

3. M.As. shall stand disposed of.

There shall be no order as to costs.

(Mohd. Jamshed) (Justice L. Narasimha Reddy)
Member (A) Chairman

November 2, 2020

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